

⑦

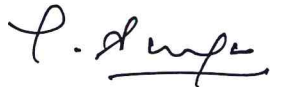
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/48/ (IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. ANUSUYA counsel for Respondent P. 
(9444538545)
Sreethilaw firm @gmail.com

2. J. DEV ESTHILAKAR Counsel for petitioner J. 
for for Shivakumar & Suresh
(9790942396)
Sands@ sandsadv.com

ORDER

Counsel for the petitioner present. Counsel for respondent present and filed vakalat. She also prayed time for filing counter. Time extended at request with a direction to file the counter and furnish copy of the same to the other side prior to the next date of hearing to enable them to make submissions. Put up on 19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)